

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/168/ (IB)/2017
NAME OF THE PETITIONER(S) : T. KETTIMUTHU
NAME OF THE RESPONDENT(S) : M.P. SHAN TEX PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. MANIKANDAN
for ADITHYAN REDDY

COUNSEL FOR PETITIONER.



ORDER

Counsel for petitioner present and stated that the senior counsel could not attend before the Adjudicating Authority as he is held up at the Hon'ble High Court of Madras and sought time for his submissions. Time extended at request. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)